

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.1765/2015  
MA No.313/2017

New Delhi, this the 15<sup>th</sup> day of December, 2017

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Mitali Das, Age 35  
Designation-UDC  
D/o late, Shri Kanchan Kumar Das  
C/o Gaur Gopal Das  
Khetra Mohan Kunj  
P.O. Gopinath Bazar  
Makan No.151, Vrindavan  
Distt. Mathura (U.P.)  
Presently at New Delhi. ... Applicant  
(By Advocate:Shri A.K.Mishra with Shri Amit Kumar Pandey)

**VERSUS**

1. Ministry of Urban Development  
Government of India  
New Delhi  
Through its Secretary.
2. Central Public Works Department (CPWD)  
I.T.O., New Delhi.
3. Superintending Engineer  
A.P.P.W.D. Circle No.I  
New Itanagar. ...Respondents  
(By Advocate:Shri R.K.Sharma)

**O R D E R (Oral)**

At the very outset, the learned counsel for respondents Shri R.K.Sharma states that he has moved an MA No.313/2017 raising the primary objection that the OA is not maintainable on account of jurisdiction.

Shri A.K.Mishra, learned counsel for the applicant seeks permission to withdraw the present OA. Accordingly, the same is dismissed as withdrawn. However, the applicant is at liberty to avail his remedy, if so advised, before an appropriate forum in accordance with law. No. costs.

**(Praveen Mahajan)  
Member (A)**

